

SIGNET INDUSTRIES LIMITED

(formerly Signet Overseas Limited)

Registered Office: 308, Acme Plaza, Opposite Sangam Cinema, Andheri - Kurla Road, Andheri (East), Mumbai - 400059

Tel: +91-22-30888061-65 Fax: +91-22-66941567 Website : www.groupsignet.com

This Corrigendum is being issued by Almondz Global Securities Limited ("Manager to the Offer" or "Almondz") to the Public Announcement ("PA") made on May 4, 2010, for and on behalf of Mr. Mukesh Sangla, Mr. Saurabh Sangla, Ms. Monika Sangla, Ms. Avantika Sangla, Adroit Industries (India) Limited and Shri Balaji Starch & Chemicals Limited (hereinafter collectively referred to as "Acquirers") alongwith Ornate Leasing & Finance Private Limited, Swan Holdings Private Limited Signate Leasing & Finance Private Limited and Signet Impex Private Limited (hereinafter collectively referred to as "Persons Acting in Concert" or "PAC") pursuant to and in compliance with, among others, Regulations 11 (1) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (hereinafter referred to as the "SEBI (SAST) Regulations").

The Shareholders of the Target Company are requested to kindly note the following changes:

SCHEDULE OF MAJOR ACTIVITIES OF THE OPEN OFFER

Activity	Original Schedule	Revised Schedule
Public Announcement Date	May 4, 2010 (Tuesday)	May 4, 2010 (Tuesday)
Specified Date (for the purpose of determining the names of the shareholders to whom the Letter of Offer would be sent)*	June 3, 2010 (Thursday)	June 3, 2010 (Thursday)
Last Date for a competitive bid, if any	May 25, 2010 (Tuesday)	May 25, 2010 (Tuesday)
Date by which Letter of Offer to be dispatched to shareholders	June 9, 2010 (Wednesday)	June 16, 2010 (Wednesday)
Date of opening of Offer	June 28, 2010 (Monday)	June 21, 2010 (Monday)
Last date for revising the Offer price/number of shares	July 8, 2010 (Thursday)	July 2, 2010 (Friday)
Last date for withdrawal of acceptance by shareholders who have accepted the Offer	July 14, 2010 (Wednesday)	July 7, 2010 (Wednesday)
Date of closing of Open Offer	July 19, 2010 (Monday)	July 10, 2010 (Saturday)
Last date of communicating rejection/acceptance and payment of consideration for application accepted.	August 3, 2010 (Tuesday)	July 24, 2010 (Saturday)

* Specified date is only for the purpose of determining the names of the Public Shareholders as on such date to whom the Letter of Offer would be sent. All owners (registered or unregistered) of the Equity Shares of the Target, except the parties to the Share Purchase Agreement ("SPA") and the Promoter and Promoter Group of Target Company, are eligible to participate in the Offer anytime before the closure of the Offer.

It is also being informed that the Open Offer is made pursuant to Regulation 11(1) of SEBI (SAST) Regulations and not Regulation 10 and 11(2) as was mentioned in the PA.

All other terms and conditions of the Offer remain unchanged. The Acquirers and PACs accept full responsibility for the information contained in this corrigendum to the Public Announcement and also for the fulfillment of its obligations laid down in SEBI (SAST) Regulations and subsequent amendments made thereof.

This corrigendum to the Public Announcement should be read in conjunction with the PA. The terms used but not defined in this corrigendum to the Public Announcement shall have the same meaning as given in the PA.

This corrigendum to the Public Announcement will also be available on SEBI website at www.sebi.gov.in

MANAGER TO THE OFFER	
	Almondz Global Securities Limited
	33, Vaswani Mansion, 6th Floor
	Dinshaw Vachha Road, Churchgate, Mumbai-400020
	Phone: +91-22-2287 0580 Fax: +91-22-2287 0581
	Website: www.almondzglobal.com Email: signetopenoffer@almondz.com
Contact Person: Mr. Kaushal Patwa SEBI Registration No.: INM000000834	

Date: June 14, 2010

Place: Mumbai

Issued by Almondz Global Securities Limited, Manager to the Offer for and on behalf of the Acquirers.